

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

AT PUNE

MISC. APPLICATION NO. 11/2022 (WZ)

IN

ORIGINAL APPLICATION NO. 194/2018 (WZ)

(EARLIER O. A. NO. 17/2018)



Ashish Rohidas Shinde & Anr.

APPLICANTS

Versus

Lonavala Municipal Council & Ors.

RESPONDENTS

AFFIDAVIT OF RESPONDENT No.5

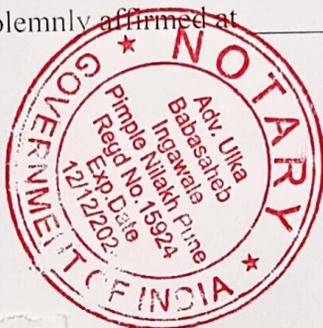
I, Prakash Misharimal Porwal, aged about 56 years, occupation: agriculturist, residing at Lonavala, do hereby state on solemn affirmation as under: -

1. I say that the Respondent No.1 has filed an affidavit dated 20th November 2023 and in the said affidavit and more specifically at para 3 (page No.295) has stated that the demolition of the swinging bridge and the encroachment made for the approach road could not be removed.
2. It is hereby submitted that the Hon'ble Tribunal has directed the Respondent No.1 to comply with the observations made in the report of the Joint Committee appointed by this Hon'ble Tribunal. The Respondent No.1 under the guise of this application has been enlarging the scope of the demolition work on account of pressure from the Applicants herein.

- I say that the structure viz., the approach road to the residence is shown in the 2009 map. The Respondent No.1 be directed to demarcate the said road and demolish the rest of the structures. If the said act is not done, it will cause unnecessary inconvenience to the Respondent No.5 as the access to his residence will be cut off if the said approach road is demolished. The Respondent No.5 along with his cattle are residing and is using the said road for his personal residence. The family members of the Respondent No.5 will also lose access to the residence.
- The Respondent No.5 therefore prays that the Hon'ble Tribunal be pleased to direct the Respondent No.1 to demarcate the approach road in accordance with the 2009 survey map and carry out the rest of the demolition work.

22 NOV 2023

Solemnly affirmed at _____ on this _____ day of November 2023



[Signature]
Deponent



BEFORE ME

Accepted

Ulka Babasaheb Ingawale
NOTARY GOVERNMENT OF INDIA
PUNE

22 NOV 2023

मौज भूशि ता मावळ जि पुणे

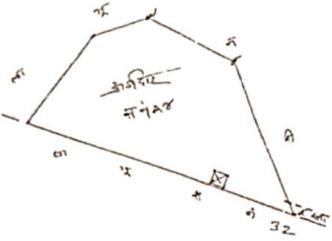
पत्र

मावळ ता मावळ जिल्हा पुणे
मौज भूशि ता मावळ जि पुणे
विष्णुनाथ उता ता मावळ
पारबाल ता मावळ जि पुणे
मौज भूशि ता मावळ जि पुणे



सदर माहिती देण्यात येते की याच
मौज भूशि ता मावळ जि पुणे
मौज भूशि ता मावळ जि पुणे

समाप्तिची रीत
या प्रमाणे सन १९८६ साली या मावळ
०.११ अचूक माहिती देण्यात येऊन
या मावळ जि पुणे येथे



खरी प्रत
तालुका निरीक्षण, भूमि उ विलेख
मावळ

१-१०-००
मौज भूशि ता मावळ जि पुणे
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